



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,7th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	RSA/259/2018	MD MASUK UDDIN CHOUDHURY <b>Versus</b> MD NIZAM UDDIN LASKAR AND 2 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MS. S B CHOUDHURY (R1, R2)
2	WP(C)/1205/2020	RADHE SHYAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA	GA, ASSAM
3	WP(C)/1405/2020	RAGHU NATH CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA	GA, ASSAM
4	WP(C)/3440/2020	PRANITA BALA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD. A. RASHID MR. M HUSSAIN MRS N. SINGHA	SC, ELEM. EDU
5	WP(C)/3543/2020	EBRAHIM ALI SK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/01/2021

1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. M SARANIA	07-01-2021	To	08-01-2021



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**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	RSA/4/2017	SRI DULAL GOGOI and ANR <b>Versus</b> SRI LOKESWAR GOGOI and 11 ORS	MR.D K DAS MS.P BHUYAN MS.M MEDHI	MR.K M MAHANTA(R- 1-4) MRS.S BORA(R- 1-4)
2	I.A.(Civil)/1292/2018 in RSA/83/2016	MD. IRFAN ALI <b>Versus</b> MUSLIM ALI AND 14 ORS	MS. T SOM MR H DAS	
	<b>WITH</b> RSA/83/2016	MD IRFAN ALI <b>Versus</b> MUSLIM ALI and 14 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
3	RSA/215/2019	DWIJENDRA DEV GOSWAMI <b>Versus</b> SHRI KALYANI GOSWAMI AND 6 ORS.	MR. R J BORDOLOI MR. R ALI MS. G P SHAHI	MR. A U CHOUDHURY MS A LAHKAR MS. A KAUSHAR
4	RSA/38/2020	SMTI. MALOTI OJAH <b>Versus</b> SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
	<b>WITH</b> I.A.(Civil)/514/2020 in RSA/38/2020	SMTI. MALOTI OJAH <b>Versus</b> SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

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**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/1391/2016 FIXED	LALIT SHARMA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 18 ORS	MR. A SARMA MR. K KALITA MR. M HUSSAIN MR. A J MAHANTA	SC, APDCL
2	WP(C)/893/2020	SWARUP JYOTI BORDOLOI <b>Versus</b> STATE OF ASSAM AND 9 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, HIGHER EDU SC, G U
3	WP(C)/3260/2020 FIXED	BADRUL JAMAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
4	WP(C)/3648/2020	MD. MAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DEKA MR. M DAS	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH SC, BTC

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**[AT 11:30 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	WP(C)/1157/2020	ANJU DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	GA, ASSAM
2	WP(C)/1728/2020	M/S. NAHARBARI TEA FACTORY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, INDUSTRIES AND COMMERCE
3	WP(C)/2056/2020	JYOTI PRASAD DAS AND ANR. <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR. A R SHOME	
4	WP(C)/2097/2020	PRODIPTA BORA <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	ASSTT.S.G.I.
5	WP(C)/8436/2019	PRODIPTA BORA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	ASSTT.S.G.I.

**WITH**

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